

श्री स० का० पाटिल स्कीम तो अभी बन रही है। परसोनल बरीरह अभी नहीं बना है।

Shri Subodh Hansda: May I know whether Government propose to separate the P & T finance pending the decision to set up this Board?

Shri S. K. Patil: No. The whole question is under consideration, and we do not want to do any piecemeal reform.

Shri S. C. Samanta: An interim arrangement for the construction of Posts and Telegraphs buildings was entered into with the Public Works Department. May I know whether it worked successfully, if not, may I know whether the setting up of this Board would be expedited?

Mr. Speaker: These are all suggestions for action.

Shri S. K. Patil: The first thing does not arise necessarily out of this question, but that is very much under our consideration in forming this new Board.

श्री भक्त बर्मान श्रीमान् क्या माननीय मंत्री जी अपना अनुमान बतला सकते कि देर से देर कब तक इस बारे में फैसला होने की आशा की जा सकती है।

श्री स० का० पाटिल जल्द से जल्द होगी मैं यह मानता हूँ। तैयार ता हो रही है। अभी एक दो हफ्ते में कैबिनेट के सामने जायेगी।

Shri Tangamani: This idea of setting up a P & T Board was mooted by the former Minister and this has been in the air for one year now. May I know definitely whether it will be finalised at least in the year 1959-60?

Shri S. K. Patil: I am most anxious to finalise it as quickly as possible. But, as I said, it is a complex matter and it does take time because the views of so many departments have to be taken into consideration.

Shri Hem Barua: May I know how far the institution of this P & T. Board as proposed is expected to eliminate red-tapism in the interest of workers?

Shri S. K. Patil: I hope that anything that is done to promote efficiency will also be good for the workers.

Extension of Mokameh-Barauni Section

*254 { ⁺Shri Barman:
Shri P. G. Sen:
Shri S. C. Samanta:

Will the Minister of Railways be pleased to state

(a) whether it is a fact that the broad gauge section from Mokameh to Barauni is proposed to be extended,

(b) if so, how far and in which direction, and

(c) whether the question of goods traffic from Assam, North Bengal and North East Bihar has been considered?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c) The proposal is under consideration.

Shri Barman: In view of the fact that there is a bottle-neck in goods traffic from Assam and North Bihar may I know whether Government consider it desirable to extend the broad gauge line at least from Barauni to Silliguri for the present?

Mr. Speaker: That is what is under consideration.

The Minister of Railways (Shri Jagjivan Ram): No, Sir.

Shri S. C. Samanta: May I know whether this can be included in the next year's budget?

Mr. Speaker: It is under consideration.

Shri S. V. Ramaswamy: Yes, Sir, it is under consideration.

Mr. Speaker: Next question.

Shri Rajendra Singh: May I put one small question, Sir?

Mr. Speaker: I allowed him to put supplementaries on the previous question. He can reserve his supplementaries now for some other question.

Shri Rajendra Singh: It is very vital for me, Sir.

Mr. Speaker: All right, Shri Rajendra Singh.

Shri Rajendra Singh: May I know if the Government is aware of the fact that it is imminently necessary to extend broad gauge line up to Sonapur so that the capital of Bihar can find a little more comfortable communication with North Bihar?

Shri S V Ramaswamy: It is not so considered.

Mr. Speaker: I think hon Members by making such suggestions take the Ministers off-hand and the Ministers commit themselves one way or the other. Therefore they cannot be persuaded later on. Why should they make all these suggestions now?

I would only advise hon Members not to put questions on policy having far-reaching consequences because the Ministers will feel that they are obliged to make some statement if they are pursued like this and ultimately they will find it difficult to go back and even if they may be convinced about the utility of a particular thing at least for some time they may stick to what they have already said.

Shri Hem Barua: Sir, you were pleased to rule that questions of far-reaching consequences should not be put. May I put a question of immediate import?

Mr. Speaker: Not now. We will go to the next question.

Export of Livestock

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*255 { **Shri Subodh Hansda**
Shri R. C. Majhi.

Will the Minister of Food and Agriculture be pleased to state

(a) the total amount earned in the

year 1958 by exporting buffaloes, cows and bulls to the foreign countries; and

(b) whether the demand for supply of these animals was fully met?

The Deputy Minister of Agriculture (Shri M V. Krishnappa): (a) Rs 19,865, excluding transport charges of animals to the port of embarkation, cost of feeding, etc., which were borne by the importers themselves.

(b) Yes.

Shri Subodh Hansda: May I know to which countries these animals are exported?

Shri M V Krishnappa: We exported four Sahiwal breed animals—two bulls and two cows—to Kenya and about ten buffalo cows and one buffalo bull to Qatar in the Middle East.

Shri Subodh Hansda: May I know what breed of bulls and cows were exported?

Shri M V Krishnappa: Sahiwal.

Shri B K. Gaikwad: May I know for what purpose buffaloes, cows and bulls were exported to foreign countries, and what is the number of buffaloes, cows and bulls exported in the year 1957-58?

Shri M V Krishnappa: I have already stated that last year we exported four to Kenya and ten buffalo cows and one buffalo bull to Qatar in the Middle East. They were sent for breeding purposes.

Shri Hem Barua: During the last session the Minister was pleased to say that we have sent 2000 he-buffaloes to Viet Nam. May I know whether Government have any information about the behaviour of these buffaloes in that country?

Shri M V. Krishnappa: We are sending some to Viet Nam, and negotiations are going on about sending more of these buffaloes to Viet Nam. They go for agricultural purposes. Our buffalo bulls behave well and prove extremely useful wherever they go.